

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Dharani Sugars & Chemicals Ltd

MAIN PETITION NUMBER : IBA/976/2019

(IA/MA) APPLICATION NUMBERS

IA/1614(CHE)/2023

ORDER

RP/Applicant is represented by Ld. Counsel Mr. G. Kokul.

Heard.

This Application has been filed seeking extension of CIRP period by 90 days beyond the period of 330 days with effect from 21.05.2023 till 18.08.2023.

Since liquidation in respect of Dharani Sugars and Chemicals Ltd has already been ordered vide dated 27.06.2023, this Application has become infructuous.

In terms of the above IA/1614(CHE)/2023 is **disposed off** as having become **infructuous**.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)



[SANJIV JAIN]
MEMBER (JUDICIAL)